## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1652/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES:

China Development Bank

V/s.

Reliance Communications Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. Alpana Cone Counsel Zille Naik Naik & Co. JAR

2. Ms. Ameets Naik. Advacate for the Respondent.

3. ms. Jahan A. Chokshi Advacate for the Respondent.

1.) Ms. Siddharth

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For

## ORDER CP 1652/I&BC/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. In one of the connected matter in Court Room No.1 Petition is adjourned to 05.01.2018. Accordingly, this Petition is adjourned to **05.01.2018**.
- 3. It is informed that a joint application for clubbing of the cases have also been filed by the Parties.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member(Judicial)

Date: 19.12.2017

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Sd/-

M.K. SHRAWAT Member (Judicial)